

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 10th day of October 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 309/2023 IA No. 952, 953 & 954/2023	Mr. G. Balasubramaniam & Anr. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Ms. S Manjula Devi	Mr. AG Sathyanarayana- R1 Mr. ML Ganesh- R2
2	Comp App (AT) (CH) (Ins) No. 321/2023 Urgent Hearing IA No. 979 & 980/2023	Mr. G. Balasubramaniam & Anr. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Ms. S Manjula Devi	Mr. AG Sathyanarayana- R1 Mr. ML Ganesh- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No. 74/2023 IA No. 955 & 956/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors. WITH	Mr. Anirudh A Sriram	
4	Comp App (AT) (CH) No. 84/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors. WITH	Mr. Anirudh A Sriram	
5	Comp App (AT) (CH) No. 85/2023	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors.	Mr. Anirudh A Sriram	
6	Comp App (AT) (CH) No. 75/2023 For Condone Delay IA No. 1009/2023	State of Tamil Nadu, State Tax Department Rep by its Asst.	Mr. B Vijay	

		Commissioner Tmt.J.Shajee Vs J. Manivannan Liquidator, M/s Erwin Textiles Mills Pvt. Ltd. & Anr.		
7	Comp App (AT) (CH) (Ins) No. 337/2023 For Condone Delay IA No. 1020/2023 Delay in refiling IA No. 1022/2023 For Exemption IA No. 1021/2023 For Stay IA No. 1023/2023 For Directions IA No. 1019/2023	Satyan Kasturi Erstwhile Director of Acoytle Soft Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors. WITH	Ms. Harshini Jhothiraman	
8	Comp App (AT) (CH) (Ins) No. 338/2023 For Condone Delay IA No. 1024/2023 For Exemption IA No. 1027/2023 For Stay IA No. 1025/2023 Delay in refiling IA No. 1026/2023	Connect Wind India Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors WITH	Ms. Harshini Jhothiraman	
9	Comp App (AT) (CH) (Ins) No. 339/2023 For Condone Delay IA No. 1029/2023 Exemption IA No. 1028/2023 For Stay IA No. 1030/2023 Delay in re-filing IA No. 1031/2023	Kothandaraman Badri Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors. WITH	Ms. Harshini Jhothiraman	
10	Comp App (AT) (CH) (Ins) No. 340/2023 For Exemption IA No. 1033/2022 For Stay IA No. 1032/2023 For Condone Delay IA No. 1034/2023 Delay in refiling IA No. 1045/2023	Satyan Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & Ors. WITH	Ms. Harshini Jhothiraman	
11	Comp App (AT) (CH) (Ins) No. 341/2023 For Condone Delay IA No. 1037/2023	Clean Switch India Pvt Ltd. Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr.	Ms. Harshini Jhothiraman	

	For Delay in refiling IA No. 1038/2023 For Exemption IA No. 1036/2023 For Stay IA No. 1035/2023	Aurag Kumar Sinha & 7 Ors. WITH		
12	Comp App (AT) (CH) (Ins) No. 342/2023 For Exemption IA No. 1039/2023 For Stay IA No. 1040/2023 For Condone Delay IA No. 1041/2023	S.Rajalakshmi Erstwhile Director of Enterprise Business Solutions Pvt Ltd (Struck Off) Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.	Ms. Harshini Jhothiraman	
13	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil- R11
15	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s MetroCorp Infrastructure Ltd.	Mr. Mithun Shashank	
16	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors	Mr. EV Venugopal	Mr. Akshay Amritanshu- R9, R10 Ms. Suriti Chowdhary- R1, R3, R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023	M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	

	For Addl. docs IA No. 961/2023			
18	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R4
19	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain- R5
20	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd. WITH	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
21	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	
22	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829 & 933/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd	Mr. Vinay Kumar Jain	
23	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors. WITH	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. ML Ganesh- R5
24	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J. Karthiga, RP of Capricorn Food Products India Ltd.	M/s Surana & Surana Mr. G Kalyan Jhabakh	Mr. T Ravichandran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors.	Mr. Varun Srinivasan	M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
26	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co- R1
27	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
28	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr.	Ms. S Manjula Devi	Mr. ML Ganesh- R1 Mr. B Dhanaraj- R2
29	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
30	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited	Mr. Pranay Sohini	Mr. VV Sivakumar
31	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors WITH	Mr. Deepak Khurana	Ms. Shweta Dubey R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13

32	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
33	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
34	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	M/s Gupta & Ravi - R1-R3
35	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
36	Comp App (AT) (CH) No 67/2022 For Stay 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5
37	Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
38	Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
39	Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
40	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
41	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
42	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS Ravichandran Ms. S Manjula Devi R1-R3

43	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesan & 13 Ors. WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5
44	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
45	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. Manjula Devi R1
46	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
47	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
48	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
49	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
50	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels& Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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